

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 38 /APPT.

RANCHI DATED THE 16TH JULY, 2024

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001, Hon'ble the Chief Justice has been pleased to designate/ re-designate the Deputy Registrars (Non-Judicial) of the court [consequent upon superannuation of Sri Ratan Kumar & Sri Rajeeva Kumar Singh, both Deputy Registrars (Non Judicial)], in order of their seniority, in the manner as mentioned in Column no. 03 of the table below with immediate effect:-

Sl. No.	Name of the Officer	Modified designation of the Officers
01	02	03
01.	Sri Raman Bihari Swaroopa	Deputy Registrar (Non-Judicial) –I
02.	Sri Devdutta Sharma	Deputy Registrar (Non-Judicial) –II
03.	Sri Mukund Kumar Verma	Deputy Registrar (Non-Judicial) –III
04.	Sri Santosh Kumar Agrawal	Deputy Registrar (Non-Judicial) –IV
05.	Sri Mithilesh Kumar Choudhary	Deputy Registrar (Non Judicial)—V
06.	Sri Neelendu Sharan	Deputy Registrar (Non Judicial)—VI

Accordingly, the Office Orders issued earlier in above regard stand modified to the above extent only.

By order of the Court,
Sd/- Mohammad Shakir
Registrar General

MEMO NO. 3550 /APPT.

RANCHI DATED THE 16TH JULY, 2024

Copy forwarded to the Office of Registrar General/ Registrar (Administration)/ the Member Secretary, SCMS/ Registrar (Establishment) / Registrar (Vigilance) I/c / the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court/ All the Joint Registrars/ All the Deputy Registrars/ In-Charge, P.As'. Section/ All the Assistant Registrars including A.R.-cum-Court Officer/ In-Charge, Court Masters' Section/ All the Section Officers/ Stamp Reporter/ Oath Commissioner....., High Court of Jharkhand, Ranchi and Officers concerned for information and needful.


Registrar General